

>

Title: Introduction of the Renewable Energy Resources Commission Bill, 2007.

SHRI K.S. RAO (ELURU): I beg to move for leave to introduce a Bill to provide for setting up of a Commission to exploit renewable energy resources in the country and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted introduce a Bill to provide for setting up of a Commission to exploit renewable energy resources in the country and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI K.S. RAO : I introduce the Bill.

* Published in the Gazette of India, Extraordinary Part-II, Section-2 dated 4.5.2007